

ITEM NO.1

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 6191/2023

ARUN KAPOOR

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

WITH

C.A. NO. 6197/2023 (III-A)

IA NO. 18754/2025 - EARLY HEARING APPLICATION

Date : 28-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) :

Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Mr. Viresh Kumar Bhawra, Adv.
Mr. Rajneesh Tingal, Adv.
Mr. Abhikam Sharma, Adv.
Mr. Manish Arora, Adv.
Mr. Ali Sher, Adv.
Ms. K M Monika, Adv.
Ms. Meena Hasan, Adv.
Ms. Devjani Dekka Bharali, Adv.

For Respondent(s) :

Mr. Shashank Shekhar Singh, AOR
Mr. Antriksh Singh, Adv.
Mr. Abhinav Singh, Adv.
Mr. Bhanwar Aditya Jadon, Adv.

Mr. Jogy Scaria, AOR
Mr. Ravi Prakash Mehrotra, Sr. Adv.
Mr. Apoorv Srivastava, Adv.
Ms. Aparna Mehrotra, Adv.

Ms. Hetu Arora Sethi, AOR

UPON hearing the counsel the Court made the following

O R D E R

IA NO. 18754/2025 IN CA NO. 6197 of 2025:

We have heard learned counsel for the applicant and learned senior counsel for the respondent(s).

We do not find any reason to advance the hearing of the matter, as we do not find any urgency in the matter.

Hence, the application for early hearing is dismissed.

**(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)**

**(DIVYA BABBAR)
COURT MASTER (NSH)**